

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No. 400/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

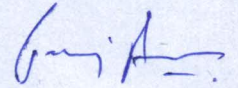
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name of the Company	Smt. Srikanta Sarda -Vs- Tansway Marketing Pvt Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rajarshi Dutta.
2. Partraj Agarwal
3. Paromita Maity

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Financial Creditor

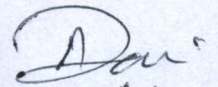


28/11/2017.

1. S. E. Kunder
2. A. K. Rai

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Corporate Debtor



Adv.

28/11/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard. Reserved for order.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)